

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.572/2016
CA NO.

CORAM:

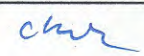

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

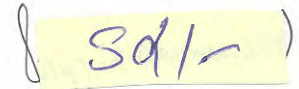
NAME OF THE COMPANY : Kashi Vinshwanath Steels Pvt. Ltd. & Anr.

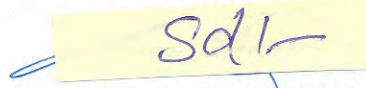
SECTION OF THE COMPANIES ACT: 391(2) & 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Chiradeep Babooni Company	Prosecutor	R.R.D (M)	
2.	RAJEEV K GOEL	Advocate	Petitioner	

ORDER

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)


(S.K. MOHAPATRA)
MEMBER (TECH.)